

F. No. J-11017/26/2023-Judicial (1)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi  
Dated the 13<sup>th</sup> January, 2025

**ORDER**

With reference to the orders mentioned under column-IV in the table below, the President is pleased to accept the resignations of following Advocate / Senior Advocate, whose names are mentioned under column-II, with effect from the dates mentioned against each under column-V:

Sl. No.	Name of Advocate (S/Shri)	Name of court and category of panel	Detail of order of empanelment and Sl. No. of Advocate therein	Resignation accepted w.e.f.
I	II	III	IV	V
1.	Maj. Kavish Aggarwala (Retd.)	Senior Panel Counsel for High Court of Delhi	J-11017/26/2023-Judicial dated 13.03.2024 (Sl. No. 77 in List 'A' under 'Senior Panel Counsel')	06.12.2024
2.	Anil Soni	-do-	J-11017/61/2024-Judicial (1) dated 10.01.2025 (Sl. No. 1 in the table)	Date of this order

2. Consequent upon above acceptance of resignations, names of aforesaid Senior Panel Counsel, occurring in the Orders of this Department, as mentioned under column-IV, stand omitted.

3. Hindi version of this order will follow.

  
13.1.25

(M. C. Prusty)  
Senior Government Advocate

**Copy (through email) to :-**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary / All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. The Registrar, High Court of Delhi.
4. The In-charge, Litigation (High Court) Section.
5. Both the Advocate / Sr. Advocate as above, with request to return all the case files pertaining to Central Govt. litigation to the Incharge, Litigation (High Court) Section for renomination of counsel.
6. One copy of this order is uploaded on website of this Department i.e. [www.legallaffairs.gov.in](http://www.legallaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
7. LIMBS team of Department of Legal Affairs.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Spare copies.

  
13.01.2025

(Kumar Gaurva)  
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